

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1278/2023

RAVINDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[I.A. NO. 202660/2026 IN CrI.A. No. 1278/2023]

Date : 09-09-2026 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) Mr. Niranjana Sahu, AOR
Ms. Charu Ambwani, AOR
Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) Mr. Ankit Goel, AOR
Miss Anupma, AOR
Miss Anupma, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the notified date i.e. 23.09.2026.

(MINI)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)